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control measures undertaken have resulted in bringing down incidence of malaria to 1.65 million cases during 1987 against 6.47 million cases in 1976.

(c) and (d) A long term proposal to control mosquitoes, especially diseases carrying mosquitoes through a number of pilot studies based on bio-environmental measures in different parts of the country is being implemented under aegis of ICMR.

The new method is through integrated vector control by utilising the appropriate combination of technology including environmental, biological control methods and use of insecticides based on local conditions.

## Development of high speed electric locomotives

- 75. SHRI SURESH PACHOURI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Railways have indigenously developed an electric locomotive which would be able to run passenger trains at the maximum speed of 160 kms per hour
- (b) if so, to what extent this maximum speed has been achieved and what is the present maximum speed of the Rajdhani trains; and
- (c) what is the extent these new high speed locos developed by RDSO would help in moving the passenger trains more efficiently and quickly?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Prototype Electric Locomotive developed indigenously is fit for running passenger trains carrying 9/10 coaches at maximum service speed of 140 kmph. Presently maximum '

speed of Rajdhani trains consisting of 16/18 coaches is 120 kmph.

to Questions

(c) Deployment of such locomotives will help in increasing the maximum speed of selected trains.

## Railway accident in Bombay

76. SHRI B. SATYANARAYAN
REDDY: SHRI RAM
AWADHESH
SINGH: SHRI ISH DUTT
YADAV: SHRI SHARAD

YADAV: SHRI VIRENDRA VERMA:

VEKMA

Will the Minister of RAILWAYS be pleased to state-.

- (a) What are the details and the causes of the collision between the Secunderabad Minar Express and Solapur bound Sidheswar Express in Bombay on the night of the 4th July, 198;
- (b) what is the number of people killed and injured in the said accident and the relief provided to the killed and injured; the measures taken by Government to prevent recurrence of such accidents and the action taken against the persons responsible for the said accident; and
- (c) what are the details of inquiry made by Government into the train mishap and the action taken/proposed to be taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) At about 22.15 hrs. on 4-7-1988, 101 Dn. Minar Express stopped between Byculla and Chinchpo-kli stations due to alarm chain pulling. Meanwhile, 323 Dn. Siddheshwar Express dashed against the rear of 101 Dn. and as a result 3 bogies of 101 Dn. derailed including 2 bogies cap-sized. The engine of 323 Dn. and bogie next to it also derailed.

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In this accident, 2 persons lost their lives, 29 sustained grievous injuries and 58 simple injuries. An ex-gratia amount of Rs. 30,250 has been paid to the next of kin of the dead and injured.

The Commissioner of Railway Safety is inquiring into this accident.

Some of the important steps taken to prevent accidents are: -

- (i) Intensification of field inspections by supervisors and officers.
- (ii) Formation of multi-disciplinary teams to inspect accident-prone areas and suggest corrective measures.
- Counselling of staff especially (iii) Drivers, Assistant Station Masters, etc.
- (iv) Revamping training programmes and emphasis on Refresher Courses.
- (v) Deterrent punishments to those found responsible for accidents due to gross negligence.
- (vi) Educational campaigns for the staff and publicity for the road users.
- Induction of sophisticated (vii) technology as a counter-check to human lapses.
  - (viii) Improved maintenance of Track and Rolling Stock.

## Proposal to raise fares by the Indian **Airlines**

- 77. SHRI KRISHNA KUMAR BIRLA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether it is a fact that the Indian Airlines is incurring losses on short routes;

(b) whether all the short routes are uneconomical to operate;

to Questions

- (c) whether the Indian Airlines has recently submitted a proposal for increasing the fare;
- (d) whether Government are considering to delegate the powers to Indian Airlines to increase provisionally fare rates in future; and
- (e) if so, what are the details there-of and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): Yes, Sir.

- (b) No. Sir.
- (c) Yes. Sir.
- (d) There is no such proposal under consideration at present.
  - (e) Does not arise.

## Crash landing of IA Bleing 731 so Delhi

78. SHRI KRISHNA KUMAR BIRLA:

> SHRI MUKHTIAR SINGH MALIK:

**SHRIMATI** RENUIKA CHOW-DHURY:

SHRI KAMAL MORARKA:

SHRI GURUDAS DAS GUPTA:

SHRI HARVENDRA SINGH HANSPAL:

Will the Minister of CIVIL AVIA-TION AND TOURISM be pleased to state:

- (a) whether an Indian Airlines Boeing 737 plane from Srinagar crash landed in Delhi on the 19th Juno, 1988 and its engine caught fire;
- (b) if so, what are the details thereof stating the loss of .life and property suffered as a result thereof and whether any inquiry has been conducted into the incident and the action taken by Government im the matter;
  - (c) what measures Governmeat